

LD-VC-OCW-69-2020

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW-69-2020

M/s. Modelama Exports Ltd.

..... Applicant

V e r s u s

M/s. Trimuti Exports & others

..... Respondents-defendants

Adv. J. Vaz for the Applicant.

Adv. J. Supekar for the Respondents.

CORAM: DAMA SESHADRI NAIDU, J.

DATE: 8th September, 2020.

ORDER:

Though the Registry has mentioned that the case papers are available online, I see only an application for early hearing and statements of accounts filed by the applicant. According to both the learned counsel, they have filed hard copies of the Writ petition no.822/2019 and other documents. The Registry will place the physical copies before me tomorrow.

2. Post the matter on 9/9/2020.

DAMA SESHADRI NAIDU, J.

AP/-